



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

O.A. No. 60/1114/2019

Chandigarh, this the 24th day of February, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

Mukhtar Masih son of late Sh. Munshi Masih, aged about 58 years, Deputy Nursing Superintendent, Advanced Pediatric Centre, Post Graduate Institute of Medical Education & Research, Sector 12, Chandigarh 160012 (Group-A).

...Applicant

(BY: Mr. Rohit Sharma , Advocate)

Versus

1. Post Graduate Institute of Medical Education & Research, Sector 12, Chandigarh 160012 through Director.
2. Chairperson, House Allotment Committee, Post Graduate Institute of Medical Education & Research, Sector 12, Chandigarh 160012.
3. Sh. Sanjay Kumar Trikha, Sr. Administrative Officer (T), resident of House No. 3337, Type-IX, Sector 24, Chandigarh 160023.
4. Shri Som Nath Rana, Senior Administrative Officer (I), House No. 3254, Type IX, Sector 24, Chandigarh 160023.

... Respondents

(BY: Mr. A.K. Premi proxy for Mr. Amit Jhanji, Advocate)



O R D E R (Oral)

Sanjeev Kaushik, (Member) (J):

Counsel representing the respondents has produced a copy of order dated 31.01.2020, allotting house No. 3340, Type IX, Sector 24 to the applicant, which is taken on record. Based upon it, the learned counsel for respondents submits that this Original Application has been rendered infructuous and may be disposed of as such.

2. However, the learned counsel for the applicant submits that the said house is in dilapidated condition, therefore, the respondents be directed to get the house renovated as early as possible.

3. Learned counsel appearing on behalf of respondents submits that the allotted house will be renovated and would be handed over to the applicant the vacant possession of the house within two months.

4. In view of above, the O.A. stands disposed of accordingly. No costs.

(Naini Jayaseelan)
Member (A)

(Sanjeev Kaushik)
Member (J)

Place: Chandigarh
Dated: 24.02.2020
sk*

